

POST OFFER ADVERTISEMENT FOR ATTENTION OF THE EQUITY SHAREHOLDERS OF

SUZLON ENERGY LIMITED

("TARGET COMPANY")

Registered Office: "Suzlon", 5, Shrimali Society, Near Shri Krishna Complex, Navrangpura, Ahmedabad - 380 009

CIN: L40100GJ1995PLC025447; Tel. No.: (91) 079 6604 5000; Fax No.: (91) 079 2656 5540

Email Id: investors@suzlon.com; Website: www.suzlon.com

Open Offer for acquisition of upto 157,64,38,113 fully paid-up equity shares of face value of ₹ 2/- each representing 26% of the Emerging Voting Capital from equity shareholders of Target Company by Family Investment Pvt. Ltd. ("Acquirer I"), Quality Investment Pvt. Ltd. ("Acquirer II"), Viditi Investment Pvt. Ltd. ("Acquirer III"), Virtuous Finance Pvt. Ltd. ("Acquirer IV"), Virtuous Share Investments Pvt. Ltd. ("Acquirer V"), Tejaskiran Pharmachem Industries Pvt. Ltd. ("Acquirer VI"), Sunrise Associates ("Acquirer VII"), Goldenstar Enterprises ("Acquirer VIII"), Pioneer Resources ("Acquirer IX"), Expert Vision ("Acquirer X"), Aalok D. Shanghvi ("Acquirer XI"), Vibha Shanghvi ("Acquirer XII"), Vidhi D Shanghvi ("Acquirer XIII"), Neostar Developers LLP ("Acquirer XIV"), Real Gold Developers LLP ("Acquirer XV"), Suraksha Buildwell LLP ("Acquirer XVI"), Sudhir V. Valia ("Acquirer XVII"), Raksha S. Valia ("Acquirer XVIII"), Vijay M. Parekh ("Acquirer XIX") and Pares M. Parekh ("Acquirer XX") (collectively referred to as "Acquirers") together with the Promoter Group of the Suzlon Energy Limited as the persons acting in concert (collectively referred to as "PACs").

This Post Offer Advertisement is being issued by IndusInd Bank Limited ('Manager to the Offer'), on behalf of Acquirers and PACs, pursuant to regulation 18(12) of Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011 and subsequent amendments thereto ('SEBI (SAST) Regulations, 2011'). The Detailed Public Statement ('DPS') with respect to the Offer and Corrigendum to the DPS was published in The Financial Express (English Daily) all editions, The Financial Express (Gujarati) Ahmedabad edition, Jansatta (Hindi Daily) all editions and Mumbai Lakshadeep (Marathi Daily) Mumbai edition on February 24, 2015 and December 19, 2015, respectively.

Capitalised terms used but not defined in this Post Offer Advertisement shall have the meanings assigned to such terms in the Public Announcement dated February 13, 2015, DPS published on February 24, 2015, Letter of Offer dated December 11, 2015, Corrigendum to DPS published on December 19, 2015 and Offer Opening Public Announcement published on December 23, 2015.

Sr. No.	Particulars	Details			
1.	Name of the Target Company	Suzlon Energy Limited			
2.	Name of the Acquirers and PACs				
	Acquirers	Family Investment Pvt. Ltd., Quality Investment Pvt. Ltd., Viditi Investment Pvt. Ltd., Virtuous Finance Pvt. Ltd., Virtuous Share Investments Pvt. Ltd., Tejaskiran Pharmachem Industries Pvt. Ltd., M/s Sunrise Associates, M/s Goldenstar Enterprises, M/s Pioneer Resources, Expert Vision, Aalok D. Shanghvi, Vibha Shanghvi, Vidhi D Shanghvi, Neostar Developers LLP, Real Gold Developers LLP, Suraksha Buildwell LLP, Sudhir V. Valia, Raksha S. Valia, Vijay M. Parekh and Pares M. Parekh			
	PACs	Tulsi R. Tanti, Gita T. Tanti, Tulsi R. Tanti as karta of Tulsi Ranchhodbhai HUF, Tulsi R. Tanti as karta of Ranchhodbhai Ramjibhai HUF, Tulsi R. Tanti J/w. Vinod R. Tanti J/w. Jitendra R. Tanti, Tanti Holdings Private Limited, Vinod R. Tanti, Jitendra R. Tanti, Sangita V. Tanti, Lina J. Tanti, Rambhaben Ukabhai, Vinod R. Tanti as karta of Vinod Ranchhodbhai HUF, Jitendra R. Tanti as karta of Jitendra Ranchhodbhai HUF, Pranav T. Tanti, Nidhi T. Tanti, Rajan V. Tanti, Brij J. Tanti, Trisha J. Tanti, Girish R. Tanti, Sugati Holdings Private Limited and Samanvaya Holdings Private Limited			
3.	Name of the Manager to the Offer	IndusInd Bank Limited			
4.	Name of the Registrar to the Offer	Link Intime India Private Limited			
5.	Offer Details				
	a. Date of Opening of the Offer	December 28, 2015			
	b. Date of Closing of the Offer	January 8, 2016			
6.	Date of Payment of Consideration	January 12, 2016			
7.	Details of Acquisition	Proposed in the offer documents		Actuals	
7.1	Offer Price	₹ 18/- per fully paid-up equity share		₹ 18/- per fully paid-up equity share	
7.2	Aggregate number of equity shares tendered	157,64,38,113		4,295	
7.3	Aggregate number of equity shares accepted	157,64,38,113		4,295	
7.4	Size of the Offer (Number of equity shares multiplied by offer price per equity share)	₹ 2,837,58,86,034/-		₹ 77,310/-	
7.5	Shareholding of the Acquirers and PACs before Public Announcement - Number %	105,27,84,456 17.36%		105,27,84,456 17.36%	
7.6	Shares Acquired by way of Preferential Issue ⁽¹⁾ - Number % of Fully Diluted Equity Share Capital*	100,00,00,000 16.49%		100,00,00,000 16.49%	
7.7	Shares Acquired by way of Open Offer - Number % of Fully Diluted Equity Share Capital*	157,64,38,113 26.00%		4,295 ⁽²⁾ Negligible	
7.8	Shares acquired after Detailed Public Statement - Number of shares acquired - Price of the shares acquired % of the shares acquired	NIL N.A. N.A.		NIL N.A. N.A.	
7.9	Post offer share holding of Acquirers and PACs - Number % of Fully Diluted Equity Share Capital*	362,92,22,569 59.86%		205,27,88,751 ⁽²⁾ 33.86%	
7.10	Pre & Post offer shareholding of the Public - Number % of Fully Diluted Equity Share Capital*	Pre Offer	Post Offer	Pre Offer	Post Offer
		235,03,54,305 ⁽⁴⁾ 38.76%	501,04,39,053 ⁽³⁾ 82.64%	235,03,54,305 ⁽⁴⁾ 38.76%	335,03,54,305 ⁽⁵⁾ 55.26%

Notes:

*The percentages are calculated based on the expanded capital of the Target Company i.e. Emerging Voting Capital.

⁽¹⁾In terms of regulation 22(2A) of the SEBI (SAST) Regulations, 2011, the Equity Shares allotted to the Acquirers through preferential allotment has been kept in Escrow Securities Account and are under process of being released in favour of Acquirers.

⁽²⁾Equity shares acquired under the Open Offer are under process of being transferred in favour of Acquirer(s).

⁽³⁾In terms of the Shareholders' Agreement, the Acquirers and the Promoter Group shall be considered as persons acting in concert under the SEBI (SAST) Regulations, 2011. However, the Acquirers shall not be shown as part of promoter group of the Target Company after completion of the Open Offer in the shareholding pattern to be filed with the Stock Exchanges in accordance with SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015. Post offer Public shareholding includes shareholding of the Acquirers.

⁽⁴⁾Pre offer Public Shareholding & Voting rights is prior to the agreements and Offer i.e. as on February 5, 2015.

⁽⁵⁾Post offer public shareholding has been calculated as summation of Pre-offer public shareholding & shareholding of Acquirers and reducing shares acquired by Acquirers in the Open Offer from it.

The Acquirers and PACs along with their respective directors, partners and designated partners accept responsibility for the information contained in this Post Offer Advertisement and for the obligations of Acquirers under as laid down in the SEBI (SAST) Regulations, 2011 and subsequent amendments made thereof.

The copy of this Post Offer Advertisement is expected to be available on the website of SEBI (www.sebi.gov.in), BSE Limited (www.bseindia.com) and the National Stock Exchange of India Limited (www.nseindia.com) and at the registered office of the Target Company.

Transaction Advisor	Legal Advisors to the Acquirers
 INGA CAPITAL PRIVATE LIMITED Naman Midtown, 21 st Floor, 'A' Wing, Senapati Bapat Marg, Elphinstone (West), Mumbai - 400 013	 P. H. BATHIYA & ASSOCIATES, LAW OFFICES 15, Tardeo AC Market, 4 th Floor, Tardeo Road, Mumbai - 400034

THIS POST OFFER ADVERTISEMENT IS ISSUED BY MANAGER TO THE OFFER ON BEHALF OF THE ACQUIRERS AND PACS

Manager to the Offer
 INDUSIND BANK LIMITED IndusInd Bank Ltd, 701 / 801, Solitaire Corporate Park, 167, Guru Hargobindji Marg, Chakala, Mumbai - 400093. Tel. No.: + 91 22 6641 2200; Fax: + 91 22 6641 2318 E-mail ID: investmentbanking@indusind.com; Contact Person: Mr. Pramod Khandelwal / Mr. Ashish Agrawal SEBI Registration Number: MB/INM000005031